4

NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 01/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER
:
PETITION NUMBER
: CP/214/2017

NAME OF THE APPLICANT
: GNSA INFOTECH PVT LTD

UNDER SECTION
: 14(1)

S.No. NAME (IN CAPITAL)
DESIGNATION
SIGNATURE
REPRESENTATION BY WHOM

<u>ORDER</u>

Counsel for petitioner called but was absent. No representation. Post the matter on 09.01.2018.

K Anantha Padmanabha Swamy Member (Judicial)

way been

bc